

**HIGH COURT OF SIKKIM  
GANGTOK**

Ref.No...10.../HCS

Dated...10/08/2018

**C I R C U L A R**

This is for information of all concerned that henceforth Judicial Officers of the rank of Chief Judicial Magistrate-cum-Civil Judges and Civil Judge-cum-Judicial Magistrates shall route all their correspondence to the Registrar General of this High Court only through the concerned District & Sessions Judge.

Further, any correspondence required to be made to the State Government by the District and Sessions Judge shall be made through the Registrar General of the High Court of Sikkim only.

By order,

Sd/-

**REGISTRAR GENERAL**

7719-748  
Memo No \_\_\_\_\_/Confdl/HCS/  
Dated: 10/08/2018  
Copy to:-

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Sikkim.
2. The Private Secretary to Hon'ble Judge, High Court of Sikkim.
3. The Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
4. The District & Sessions Judge (North) at Mangan.
5. The District & Sessions Judge (East) at Gangtok.
6. The District & Sessions Judge (South) at Namchi.
7. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
8. The District & Sessions Judge (West) at Gyalshing.
9. The District & Sessions Judge (Spl. Div- I)I/C at Gangtok.
10. The District & Sessions Judge (Spl. Div- II) at Gangtok.
11. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
12. The Chief Judicial Magistrate-cum-Civil Judge (North) at Mangan.
13. The Chief Judicial Magistrate -cum- Civil Judge (East) I/C at Gangtok.
14. The Chief Judicial Magistrate -cum- Civil Judge (West) at Gyalshing.
15. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
16. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
17. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
18. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division, South Sikkim (I/C).

19. The Civil Judge-cum- Judicial Magistrate, Yangang Sub-Division, South Sikkim (I/C).
20. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub -Division, East Sikkim (I/C).
21. The Civil Judge-cum-Judicial Magistrate, Rongli Sub -Division, East Sikkim (I/C).
22. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
23. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
24. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
25. P.A to the Registrar General ,High Court of Sikkim.
26. P.A to the Registrar, High Court of Sikkim.
27. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
28. Guard file &
29. File.

  
10.08.2018  
**REGISTRAR**